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ITEM NO.44

COURT NO.R-2

SECTION XVIA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR S.G. SHAH

TRANSFER PETITION (CIVIL.) NO(s). 250 OF 2006

DAMYANTI DEVI

Petitioner(s)

VERSUS

INDRAJEET

Respondent(s)

(With appln(s) for stay and office report)

Date: 03/11/2006 This Petition was called on for hearing today.

For Petitioner(s)

Mr. R.C. Kaushik,Adv.

For Respondent(s)

Mr. Debasis Misra,Adv.

UPON hearing counsel the Court made the following
O R D E R

Learned counsel for the respondent is permitted to file counter affidavit before 7th November,2006 since it is ready with him. Whereas petitioner is permitted to file rejoinder affidavit, if any, before 7th December,2006.

To be listed on 7th December,2006.

(S.G.SHAH)

Registrar